

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.†2739
TO BE ANSWERED ON 14.12.2021**

CHANGE IN POST MATRIC SCHOLARSHIP

†2739. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has carried out some changes in the centrally sponsored scheme “Post-matric Scholarship” meant for Scheduled Castes;
- (b) if so, the details thereof;
- (c) whether the Government has amended allocation of “Post-matric Scholarship” meant for Scheduled Castes, if so, the details thereof, State/UT-wise; and
- (d) if not, the reasons therefor?

**ANSWER
MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(DR. VIRENDRA KUMAR)**

(a) & (b): Yes Sir. The scheme of Post Matric Scholarship for SC students was revised recently in December 2020. Some of the major provisions included in the scheme guidelines are as follows:

- i. Revised Funding pattern between the Centre and State with a fixed sharing ratio of 60:40 (90:10 in case of North Eastern States).
- ii. Payment of entire scholarship amount into the account of the students only through DBT mode
- iii. Development of a robust IT robust framework for, inter alia, ensuring transparency and timely delivery .
- iv. Priority to the poorest SC households for coverage under the scheme.
- v. Focus on the quality of the institutions.
- vi. Efforts to increase awareness regarding the scheme and to encourage dropped-out students to enroll.

(c): The allocation for the scheme has been increased to Rs. 3415.62 Cr in 2021-22. State/UT wise allocation is not done under the scheme, as it is demand-based scheme.

(d): Does Not arise.
